GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4372

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

CRIME CASES

4372. SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:
SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the national capital recorded highest number of rape cases among all 19 metropolitan cities with an average of three rapes being reported every day during the last year and if so, the details thereof;
- (b) whether for the third consecutive year, Delhi topped the list of crimes against women among all the metropolitan cities in 2021 and crimes against women rose by 40% over previous year with 1,226 cases of rapes and 136 cases of dowry deaths;
- (c) if so, whether the city recorded highest cases of crimes against children, senior citizens and women in the country since 2014 onwards till date, if so, the details thereof, State-wise;
- (d) whether Delhi city has witnessed a massive outrage over the alleged gangrape of a 30 year old woman by four railway employees inside an electrical maintenance room at the New Delhi railway station and if so, the action taken in this regard; and
- (e) the remedial measures taken by the Government to reduce the recurrence of such crimes in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The Published

reports are available until year 2021. As per data from NCRB, 1226 cases under rape were registered in Delhi city in year 2021.

(b) :The Details of Cases Registered under crime against women in 19

Metropolitan Cities during 2019-21 is at Annexure-I . The details of Cases

Registered under Rape and Dowry Death in Delhi City during 2020-21 are
as follows:-

Year	2020	2021
Rape Cases	967	1226
Dowry Death	109	136

- (c): The Details of Cases Registered under crime against women, State/UT wise including Delhi during 2014-21 are at Annexure-II. The Details of Cases Registered under crime against Senior Citizen, State/UT wise including Delhi during 2014-21 are at Annexure-III. The Details of Cases Registered under crime against Children, State/UT wise including Delhi during 2014-21 are at Annexure-IV.
- (d) :One case was registered at Police Station New Delhi vide FIR No. 61/2022 dt.22.07.2022, U/s 376-D/342 IPC against four railway employees on the statement of a lady victim who alleged that she was raped by railway employees at New Delhi railway station. All the accused railway employees were arrested in this case. The case is under trial. Railway

administration has taken stringent action against the accused railway employees and had dismissed all of them from service.

- (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Government of India has taken a number of initiatives for safety of women across the country, which are given below:
- i. The Criminal Law (Amendment), Act 2013 was enacted for effective deterrence against sexual offences. Further, the Criminal Law (Amendment) Act, 2018 was enacted to prescribe even more stringent penal provisions including death penalty for rape of girls below the age of 12 years. The Act also inter-alia mandates completion of investigation and filing of chargesheet in rape cases in 2 months and trials to be completed in 2 months.
- ii. Emergency Response Support System provides a pan-India, single internationally recognized number (112) based system for all emergencies, with computer aided dispatch of field resources to the location of distress.

iii. Using technology to aid smart policing and safety management, Safe
City Projects have been sanctioned in first Phase in 8 cities (Ahmedabad,
Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai).

iv. The Ministry of Home Affairs (MHA) has launched a cyber-crime reporting portal on 20th September, 2018 for citizens to report obscene content.

v. MHA has launched the "National Database on Sexual Offenders" (NDSO) on 20th September 2018 to facilitate investigation and tracking of sexual offenders across the country by law enforcement agencies.

vi. MHA has launched an online analytic tool "Investigation Tracking System for Sexual Offences" for Police on 19th February 2019 to facilitate them to monitor and track time-bound investigation in sexual assault cases in accordance with Criminal Law(Amendment) Act 2018.

vii. In order to improve investigation, MHA has taken steps to strengthen DNA analysis units in Central and State Forensic Science Laboratories. This includes setting up of State-of-the-Art DNA Analysis Unit in Central Forensic Science Laboratory, Chandigarh. MHA has also sanctioned setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories after gap analysis and demand assessment.

viii. MHA has notified guidelines for collection of forensic evidence in sexual assault cases and the standard composition in a sexual assault evidence collection kit. To facilitate adequate capacity in manpower, training and skill building programs have been undertaken for Investigation Officers, Prosecution Officers and Medical Officers. Bureau of Police Research & Development has distributed 14,950 Sexual Assault Evidence Collection Kits to States/ UTs as orientation kit as part of training.

ix. MHA has also approved two projects for setting up and strengthening of Women Help Desks in Police Stations and Anti-Human Trafficking Units in all districts of the country.

x. In addition, Ministry of Home Affairs has issued Advisories to all States/Union Territories, from time to time to deal with crime against women. These advisories are available at www.mha.gov.in.

ANNEXURE-IMENTIONED IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 4372 FOR ANSWER ON 28.03.2023- CRIME CASES

The Details of Cases Registered under crime against women in 19 Metropolitan Cities during 2019-21.

SL	19 Metropolitan Cities	2019	2020	2021
1	Ahmedabad	1633	1524	1554
2	Bengaluru	3486	2730	3127
3	Chennai	729	576	874
4	Coimbatore	85	97	190
5	Delhi City	12902	9782	13982
6	Ghaziabad	793	341	591
7	Hyderabad	2755	2390	3050
8	Indore	1755	1346	1794
9	Jaipur	3417	2369	2827
10	Kanpur	1315	1056	894
11	Kochi	492	403	531
12	Kolkata	1474	2001	1783
13	Kozhikode	473	394	632
14	Lucknow	2425	2636	2161
15	Mumbai	6519	4583	5543
16	Nagpur	1144	920	1156
17	Patna	981	495	487
18	Pune	1390	1055	1616
19	Surat	1015	633	622
	TOTAL CITIES	44783	35331	43414

Source: Crime in India

ANNEXURE-II MENTIONED IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 4372 FOR ANSWER ON 28.03.2023 – CRIME CASES

The Details of Cases Registered under crime against women, State/UT wise including Delhi during 2014-21

1 Andhra Pradesh	SL	State/UT	2014	2015	2016	2017	2018	2019	2020	2021
3 Assum		Andhra Pradesh	16526	15967	16362	17909	16438	17746	17089	17752
4 Bihar 15393 13904 13400 14711 16920 18587 15359 5 Chhattisgarh 6301 5783 5947 7996 8587 7689 7385 6 Goa 508 392 371 369 362 329 219 7 Gujarat 10854 7777 8532 8133 8329 8799 8028 8 Haryana 9010 9511 9839 11370 14326 14683 13000 9 Himachal Pradesh 1529 1295 1222 1246 1633 1636 1614 10 Jharkhand 6086 6568 5453 5911 7083 8760 7630 11 Karnataka 144004 12775 14131 14078 13514 13828 12680 12 Kerala 11451 9767 10034 11057 10461 1146 10139 13 Madhya Pradesh 28756 24231 2660 253 236 271 266 247<										366
5 Chhattisgarh 6301 5783 5947 7996 8587 7689 7385 6 Goa 508 392 371 369 362 329 219 7 Gojarat 10854 7777 8532 8133 8329 8799 8028 8 Haryana 9010 9511 9839 11370 14326 14683 13000 9 Himachal Pradesh 1529 1295 1222 1246 1633 1636 1636 1633 1636 11 1600 161 14683 13000 1911 461 1633 1636 1633 1636 1633 1630 1600<	3									29046
6 Goa 508 392 371 369 362 329 219 7 Gujarat 10854 7777 8532 8133 8329 8799 8028 8 Haryana 9010 9511 9839 11370 14326 14683 13000 9 Himachal Pradesh 1529 1295 1222 1246 1633 1636 1614 10 Jharkhand 6086 6568 5453 5911 7083 8760 7630 11 Karnataka 14404 12775 14131 14078 13514 13828 12680 12 Kerala 11451 9767 10034 11057 10461 11462 10139 13 Madhya Pradesh 28756 24231 26604 29788 28942 27560 25640 14 Maharashtra 26818 31216 31388 31979 35497 37144 31954 15 Manipur 337 266 253 236 271 266 2477										17950
7 Gujarat 10854 7777 8532 8133 8329 8799 8028 8 Haryana 9010 9511 9839 11370 14326 14683 13000 9 Himachal Pradesh 1529 1295 1222 1246 1633 1636 1614 10 Jharkhand 6086 6568 5453 5911 7083 8760 7630 11 Karnataka 14004 12775 14131 14078 13514 13828 12680 12 Kerala 11451 9767 10034 11057 10461 11462 10139 13 Madhya Pradesh 28756 24231 26604 29788 28942 27500 25640 14 Maharashtra 26818 31216 31388 31979 35497 37144 31954 15 Manipur 337 266 253 236 271 266 247 16 Meghalaya 390 337 372 567 571 558 568	5	Chhattisgarh	6301	5783	5947	7996	8587	7689	7385	7344
8 Haryana 9010 9511 9839 11370 14326 14683 13000 9 Himachal Pradesh 1529 1295 1222 1246 1633 1636 1614 10 Jharkhand 6086 6568 5453 5911 7083 8760 7630 11 Karnataka 14004 12775 14131 14078 13514 13828 12680 12 Kerala 11451 9767 10034 11057 10461 11462 10139 13 Madhya Pradesh 28756 24231 26604 29788 28942 27500 25640 14 Maharashtra 26818 31216 31388 31979 35497 37144 31954 15 Manipur 337 266 253 236 271 266 247 16 Meghalaya 390 337 372 567 571 558 568 17 Mizoram 258 158 120 301 249 170 172	6	Goa	508	392	371	369	362	329	219	224
9 Himachal Pradesh 1529 1295 1222 1246 1633 1636 1614 10 Jharkhand 6086 6568 5453 5911 7083 8760 7630 11 Karnataka 14004 12775 14131 14078 13514 13828 12680 12 Kerala 11451 9767 10034 11057 10461 11462 10139 13 Madhya Pradesh 28756 24231 26604 29788 28942 27560 25640 14 Maharashtra 26818 31216 31388 31979 35497 37144 31954 15 Manipur 337 266 253 236 271 266 247 16 Meghalaya 390 337 372 567 571 558 568 17 Mizoram 258 158 120 301 249 170 172 18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4383 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 10 CNAN Jarob Albarda Al	7	Gujarat	10854	7777	8532	8133	8329	8799	8028	7348
10	8	Haryana	9010	9511	9839	11370	14326	14683	13000	16658
11 Karnataka	9	Himachal Pradesh	1529	1295	1222	1246	1633	1636	1614	1599
12 Kerala	10	Jharkhand	6086	6568	5453	5911	7083	8760	7630	8110
13 Madhya Pradesh 28756 24231 26604 29788 28942 27560 25640 14 Maharashtra 26818 31216 31388 31979 35497 37144 31954 15 Manipur 337 266 253 236 271 266 247 16 Meghalaya 390 337 372 567 571 558 568 17 Mizoram 258 158 120 301 249 170 172 18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 30 D&N Haveli and Daman & 17 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 30 D&N Haveli and Daman & 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113 36 Puducherry 77 82 95 147 166 95 113 36 36 Puducherry 77 82 95 147 166 95 113 36 36 Puducherry 77 82 95 147 166 95 113 36 36 Puducherry 77 82 95 147 166 95 113 36 36 Puducherry 77 82 95 147 166 95 113 36 36 Puducherry 77 82 95 147 166 95 113 36 36 36 36 36 36 3	11	Karnataka	14004	12775	14131	14078	13514	13828	12680	14468
14 Maharashtra 26818 31216 31388 31979 35497 37144 31954 15 Manipur 337 266 253 236 271 266 247 16 Meghalaya 390 337 372 567 571 558 568 17 Mizoram 258 158 120 301 249 170 172 18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana	12	Kerala	11451	9767	10034	11057	10461	11462	10139	13539
15 Manipur 337 266 253 236 271 266 247 16 Meghalaya 390 337 372 567 571 558 568 17 Mizoram 258 158 120 301 249 170 172 18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 Dünt 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	13	Madhya Pradesh	28756	24231	26604	29788	28942	27560	25640	30673
16 Meghalaya 390 337 372 567 571 558 568 17 Mizoram 258 158 120 301 249 170 172 18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1	14	Maharashtra	26818	31216	31388	31979	35497	37144	31954	39526
17 Mizoram 258 158 120 301 249 170 172 18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918	15	Manipur	337	266	253	236	271	266	247	302
18 Nagaland 68 91 105 79 75 43 39 19 Odisha 14651 17200 17837 20098 20274 23183 25489 20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand <	16	Meghalaya	390	337	372	567	571	558	568	685
19 Odisha	17	Mizoram	258	158	120	301	249	170	172	176
20 Punjab 5481 5340 5105 4620 5302 5886 4838 21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 29 A&N I	18	Nagaland	68	91	105	79	75	43	39	54
21 Rajasthan 31216 28224 27422 25993 27866 41550 34535 22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 38797 357363 29 A&N	19	Odisha	14651	17200	17837	20098	20274	23183	25489	31352
22 Sikkim 111 53 153 163 172 125 140 23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 38797 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh	20	Punjab	5481	5340	5105	4620	5302	5886	4838	5662
23 Tamil Nadu 6354 5919 4463 5397 5822 5934 6630 24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 Delhi	21	Rajasthan	31216	28224	27422	25993	27866	41550	34535	40738
24 Telangana 14147 15425 15374 17521 16027 18394 17791 25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi </td <td>22</td> <td>Sikkim</td> <td>111</td> <td>53</td> <td>153</td> <td>163</td> <td>172</td> <td>125</td> <td>140</td> <td>130</td>	22	Sikkim	111	53	153	163	172	125	140	130
25 Tripura 1618 1267 1013 972 907 1070 874 26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kas	23	Tamil Nadu	6354	5919	4463	5397	5822	5934	6630	8501
26 Uttar Pradesh 38918 35908 49262 56011 59445 59853 49385 27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 <td< td=""><td>24</td><td>Telangana</td><td>14147</td><td>15425</td><td>15374</td><td>17521</td><td>16027</td><td>18394</td><td>17791</td><td>20865</td></td<>	24	Telangana	14147	15425	15374	17521	16027	18394	17791	20865
27 Uttarakhand 1413 1465 1588 1944 2817 2541 2846 28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82	25	Tripura	1618	1267	1013	972	907	1070	874	807
28 West Bengal 38424 33318 32513 30992 30394 29859 36439 TOTAL STATE(S) 320142 307906 320099 342860 360339 38797 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	26	Uttar Pradesh	38918	35908	49262	56011	59445	59853	49385	56083
TOTAL STATE(S) 320142 307906 320099 342860 360339 387997 357363 29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	27	Uttarakhand	1413	1465	1588	1944	2817	2541	2846	3431
29 A&N Islands 117 136 108 132 147 135 143 30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	28	West Bengal	38424	33318	32513	30992	30394	29859	36439	35884
30 Chandigarh 434 468 414 453 442 515 301 31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 35 Lakshadweep 4 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113		TOTAL STATE(S)	320142	307906	320099	342860	360339	387997	357363	409273
31 D&N Haveli and Daman & Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	29	A&N Islands	117	136	108	132	147	135	143	169
31 Diu+ 37 54 69 46 54 82 61 32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 35 Lakshadweep 4 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	30	Chandigarh	434	468	414	453	442	515	301	343
32 Delhi 15319 17222 15310 13076 13640 13395 10093 33 Jammu & Kashmir* 3327 3366 2850 3129 3437 3069 3405 34 Ladakh 9 9 6 11 38 15 35 Lakshadweep 4 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	31		37	54	69	46	54	82	61	99
34 Ladakh 9 35 Lakshadweep 4 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	32		15319	17222	15310	13076	13640	13395	10093	14277
35 Lakshadweep 4 9 9 6 11 38 15 36 Puducherry 77 82 95 147 166 95 113	33	Jammu & Kashmir*	3327	3366	2850	3129	3437	3069	3405	3937
36 Puducherry 77 82 95 147 166 95 113	34	Ladakh							9	18
36 Puducherry 77 82 95 147 166 95 113	35	Lakshadweep	4	9	9	6	11	38	15	9
TOTAL UT(S) 19315 21337 18855 16989 17897 17329 14140	36	Puducherry	77	82	95	147	166	95	113	153
		TOTAL UT(S)	19315	21337	18855	16989	17897	17329	14140	19005
TOTAL (ALL INDIA) 339457 329243 338954 359849 378236 405326 371503		TOTAL (ALL INDIA)	339457	329243	338954	359849	378236	405326	371503	428278

Source: Crime in India

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2014 to 2019

^{*&#}x27; Data of erstwhile Jammu & Kashmir State including Ladakh during 2014 to 2019

ANNEXURE-III MENTIONED IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 4372 FOR ANSWER ON 28.03.2023 REGARDING CRIME CASES

The Details of Cases Registered under crime against Senior Citizen, State/UT wise including Delhi during 2014-21

SL	State/UT	2014	2015	2016	2017	2018	2019	2020	2021
1	Andhra Pradesh	1852	2495	2243	1823	1673	2430	1860	1818
2	Arunachal Pradesh	4	7	2	1	3	3	0	8
3	Assam	0	17	6	0	2	2	6	5
4	Bihar	496	404	272	141	424	251	322	150
5	Chhattisgarh	833	1077	902	1068	1073	1349	1533	1408
6	Goa	73	59	43	60	36	40	31	50
7	Gujarat	372	195	496	1099	2126	4088	2785	872
8	Haryana	310	306	349	466	571	384	650	1056
9	Himachal Pradesh	188	159	233	129	195	166	394	419
10	Jharkhand	12	6	56	0	12	9	2	32
11	Karnataka	642	742	818	895	1038	1172	853	1442
12	Kerala	758	551	571	511	549	683	699	671
13	Madhya Pradesh	3438	3456	3877	4716	3967	4184	4602	5273
14	Maharashtra	3981	4561	4694	5321	5961	6163	4909	6190
15	Manipur	14	16	6	3	2	10	7	8
16	Meghalaya	9	6	2	2	0	1	3	3
17	Mizoram	7	6	15	13	15	9	8	5
18	Nagaland	0	0	3	15	14	16	11	8
19	Odisha	383	423	229	232	319	157	326	210
20	Punjab	158	87	91	163	217	228	289	335
21	Rajasthan	1034	685	652	462	360	437	648	363
22	Sikkim	0	3	4	1	3	2	2	2
23	Tamil Nadu	2121	1947	2895	2769	3162	2509	1581	1841
24	Telangana	422	1519	1382	1308	1062	1523	1575	1952
25	Tripura	6	12	10	10	9	19	13	8
26	Uttar Pradesh	420	370	621	408	454	475	353	423
27	Uttarakhand	1	5	1	2	6	6	4	7
28	West Bengal	118	125	184	247	245	353	344	304
	TOTAL STATE(S)	17652	19239	20657	21865	23498	26669	23810	24863
29	A&N Islands	12	12	4	10	3	6	17	14
30	Chandigarh	13	26	48	53	64	50	43	22
31	D&N Haveli and Daman & Diu+	0	0	0	0	1	2	0	4
32	Delhi	1021	1248	685	753	780	1076	919	1167
33	Jammu & Kashmir*	0	0	0	1	3	1	5	40
34	Ladakh	-	-	-	-	-	-	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	16	7	16	45	0	0	0	0
	TOTAL UT(S)	1062	1293	753	862	851	1135	984	1247
	TOTAL (ALL INDIA)	18714	20532	21410	22727	24349	27804	24794	26110

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2014 to 2019

^{*&#}x27; Data of erstwhile Jammu & Kashmir State including Ladakh during 2014 to 2019

ANNEXURE-IV MENTIONED IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 4372 FOR ANSWER ON 28.03.2023 - CRIME CASES

The Details of Cases Registered under crime against Children, State/UT wise including Delhi during 2014-21

SL	State/UT	2014	2015	2016	2017	2018	2019	2020	2021
1	Andhra Pradesh	2059	1992	1847	2397	2672	2524	2648	2669
2	Arunachal Pradesh	134	181	133	138	166	153	113	162
3	Assam	1385	2835	3964	4951	5447	6608	4622	5282
4	Bihar	2255	1917	3932	5386	7340	9320	6591	6894
5	Chhattisgarh	4358	4469	4746	6518	6924	5665	5056	6001
6	Goa	330	242	230	196	182	167	125	151
7	Gujarat	3219	3623	3637	3955	4929	4685	4075	4515
8	Haryana	2540	3262	3099	4169	4869	5119	4338	5700
9	Himachal Pradesh	467	477	467	528	772	748	636	740
10	Jharkhand	423	406	717	1247	1479	1674	1795	1867
11	Karnataka	3416	3961	4455	5890	6131	6305	5471	7261
12	Kerala	2391	2384	2879	3562	4253	4754	3941	4536
13	Madhya Pradesh	15085	12859	13746	19038	18992	19028	17008	19173
14	Maharashtra	8115	13921	14559	16918	18892	19592	14371	17261
15	Manipur	137	110	134	109	128	148	125	143
16	Meghalaya	213	257	240	379	385	379	415	481
17	Mizoram	178	186	188	220	198	125	142	122
18	Nagaland	25	61	78	93	70	59	31	51
19	Odisha	2196	2562	3286	3185	5217	7012	6330	7899
20	Punjab	1762	1836	1843	2133	2308	2625	2121	2556
21	Rajasthan	3880	3689	4034	5180	5150	7385	6580	7653
22	Sikkim	93	64	110	190	221	163	147	149
23	Tamil Nadu	2354	2617	2856	3529	4155	4139	4338	6064
24	Telangana	1930	2697	2909	3580	3747	4212	4200	5667
25	Tripura	369	255	274	276	271	311	260	236
26	Uttar Pradesh	14835	11420	16079	19145	19936	18943	15271	16838
27	Uttarakhand	489	635	676	829	1306	1214	1066	1245
28	West Bengal	4909	4963	7004	6551	6286	6191	10248	9523
	TOTAL STATE(S)	79547	83881	98122	120292	132426	139248	122064	140839
29	A&N Islands	50	102	86	119	162	153	141	124
30	Chandigarh	208	271	222	275	288	264	209	234
31	D&N Haveli and Daman & Diu+	18	63	52	55	72	96	67	104
32	Delhi	9350	9489	8178	7852	8246	7783	5362	7118
33	Jammu & Kashmir*	211	308	222	359	473	470	606	845
34	Ladakh	-	-	-	-	-	-	2	1
35	Lakshadweep	1	2	5	4	8	26	9	17
36	Puducherry	38	56	71	76	89	50	71	122
	TOTAL UT(S)	9876	10291	8836	8740	9338	8842	6467	8565
	TOTAL (ALL INDIA)	89423	94172	106958	129032	141764	148090	128531	149404

Source: Crime in India

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2014 to 2019

^{*&#}x27; Data of erstwhile Jammu & Kashmir State including Ladakh during 2014 to 2019